

Pretap Singh, Shri
Raghunath Singh, Shri
Ram Sewak, Shri
Ram Swarup, Shri
Ramabadrin, Shri
Ramshekhar Prasad Singh, Shri
Rao, Shri
Rao, Shri Jagannatha
Rattan Lal, Shri

Saha, Dr. S. K.
Samanta, Shri S. C.
Sharma, Shri A. P.
Shashi Ranjan, Shri
Sheo Narain, Shri
Shinkre, Shri
Shree Narayan Das, Shri
Siddanajappa, Shri
Siddish, Shri

Sinha, Shrimati Ramdulari
Sonavane, Shri
Sumat Prasad, Shri
Tiwary, Shri K. N.
Tula Ram, Shri
Upadhyaya, Shri Shiva Dutt
Wadiwa, Shri
Yadav, Shri Ram Harkh
Yadava, Shri B. P.

Mr. Deputy-Speaker: The result of the Division is:

Ayes: 15; Noes: 73

The motion was negatived.

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Seventy-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st December, 1965."

The motion was adopted.

14.50½ hrs.

INDIAN ARMED FORCES PERSONNEL* (COMPULSORY INSURANCE) BILL

By Shri M. L. Dwivedi

श्री म० ला० द्विवेदी (हमीरपुर) : मैं सशस्त्र सेनाओं की सेवाओं के लोगों के प्रतिवार्य बीमा के लिए एक विधेयक प्रस्तुत करना चाहता हूँ ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the compulsory insurance of the Armed Forces Personnel".

The motion was adopted.

श्री म० ला० द्विवेदी मैं विधेयक प्रस्तुत करता हूँ ।

14.59½ hrs.

RE. HINDU MARRIAGE (AMENDMENT) BILL

Mr. Deputy-Speaker: Then, there is a Bill standing in the name of Shri D. C. Sharma. The hon. Member is absent.

15 hrs.

ADVOCATES (AMENDMENT) BILL
(Amendment of sections 24 and 55)—
contd.

Mr. Deputy-Speaker: Now, we shall take up Shri Parashar's Bill. On the last occasion, division had been called for on the consideration motion but that could not be held.

Shri Harj Vishnu Kamath (Hosangabad): Only the voting has to take place now.

Mr. Deputy-Speaker: The question is:

"That the Bill further to amend the Advocates Act, 1961, be taken into consideration".

The motion was negatived.